NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 71/BB/17	-	For hearing	Rule 6 of IB	Next Radio Ltd Vs The A Pedic Bedding India Pvt Ltd

SL. NAME (IN CAPITAL) NO.

& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

ORDER

List it on 10.01.2018 for clarification

Member (T)

Member (J)